

12.27 hrs.

PAPERS LAID ON THE TABLE

DRUGS (PRICES CONTROL) AMENDMENT ORDER 1974

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): I beg to lay on the Table a copy of the Drugs (Prices Control) Amendment Order, 1974 (Hindi and English versions) published in Notification No. S. O. 485(E) in Gazette of India dated the 8th August, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-8173/74.]

ORDERS NOS. 16 AND 17 OF DELIMITATION COMMISSION

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY): I beg to lay on the Table a copy each of the following Orders (Hindi and English versions) of the Delimitation Commission under sub-section (3) of section 10 of the Delimitation Act, 1972:-

(1) Order No. 16 of the Delimitation Commission in respect of the State of Andhra Pradesh, published in Notification No. S.O. 449 (E) in Gazette of India dated the 24th July, 1974.

(2) Order No. 17 of the Delimitation Commission in respect of the State of Maharashtra, published in Notification No. S. O. 452 (E) in Gazette of India dated the 26th July, 1974.

[Placed in Library. See No. LT-8174/74.]

REPORT OF THE C.A.G. OF INDIA FOR 1970-71—UNION GOVT. (COMMERCIAL) PART VI

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of the Report (Hindi version) of

the Comptroller and Auditor General of India for the year 1970-71—Union Government (Commercial) Part VI—Appraisal of the working of the Hindustan Shipyard Limited under article 151 (1) of the Constitution. [Placed in Library. See No. LT-8175/74.]

REPORT OF TARIFF COMMISSION ON REVIEW OF PROGRESS OF ALUMINIUM INDUSTRY

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): I beg to lay on the Table:—

(1) A copy of the Report (1974) of the Tariff Commission on the Review of the Progress of the Aluminium Industry, under sub-section (2) of section 16 of the Tariff Commission Act, 1951.

(2) A statement (Hindi & English versions) showing reasons (i) for not laying simultaneously the Government Resolution on the above Report and (ii) for not laying simultaneously the Hindi version of the said Report.

[Placed in Library. See No. LT-8176/74.]

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, श्री जर्ज ने जो कागज रखे हैं, उन के साथ एक बयान भी रख दिया गया कि हिन्दी संस्करण क्यों नहीं दिया गया है। मेरा निवेदन है कि आप विधि मंत्री के साथ बैठ कर एक बार फैसला कर लें। राजभाषा अधिनियम हम ने बनाया है। उस का उल्लंघन हम कब तक बर्दाश्त करेंगे? मंत्री महोदय का स्टेटमेंट जरा भी कनव्निंग नहीं है। आप इस बारे में एक बैठक बुलायें, जिसमें विधि मंत्री भी रहें और गृह मंत्री भी रहें।